

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/106/2016  
NAME OF THE PETITIONER(S) : S.K. Ganesan & 4 others  
NAME OF THE RESPONDENT(S) : M/s Bidar Rubber and Reclaims Pvt. Ltd. & 8 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

①. D.S.K.S. Rarichandran, P.C.  
S. Manjula Devi, ADV  
FOR KSR & CO

For Petitioners



② B. Dharmaraj -



3) Sandeep Kumar  
for Ribi Ashu

Respondents



**ORDER**

Counsel for petitioners present. Counsel for R1 to R6 and R7 to R9 are present and prayed time for filing counters. Time extended at request with a direction to furnish copy of the same to the other side prior to the next date of hearing. Put up on 16.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy  
Member (Judicial)

bc